

SPECIAL BENCH  
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/240(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS NALANDA VANIJYA PVT LTD
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance (via video conferencing/physically)**

Mr. S. K. Tiwari, Adv. ] For the Petitioner

Mr. Jayesh Choradia, Adv. ]

Ms. Neha Somani, Pr.CS ] For the Respondent

**ORDER**

1. Learned Counsel for the parties present.
2. Since the pleadings are complete, list this matter for arguments on **10.06.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**